

ITEM NO.16

COURT NO.16

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35975/2015

SOUTH EASTERN COALFIELDS LTD.

Petitioner(s)

VERSUS

MANKAMNA PRASAD TIWARI . & ORS.

Respondent(s)

Date : 04-03-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY  
[IN CHAMBER]

For Petitioner(s) Ms.Kirti Khangarot,Adv.  
Mr. Gp. Capt. Karan Singh Bhati, AOR

For Respondent(s) Mr.Vikas Bansal,Adv.  
Mr.Raj Bahadur Yadav,Adv.  
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay in filing proof of publication is condoned.

Office to proceed further.

(SUSHMA KUMARI BAJAJ)  
SENIOR PERSONAL ASSISTANT

( KAMLESH RAWAT )  
BRANCH OFFICER